

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT OF OCTOBER 24, 2008 TO THE SHAREHOLDERS OF ALFA LAVAL INDIA LIMITED

(Registered Office Address: Mumbai Pune Road, Dapodi, Pune, 411 012)

This Corrigendum to the Public Announcement (the “**PA**”) of October 24, 2008 to the shareholders of Alfa Laval India Limited (the “**Target**”) is being issued by DSP Merrill Lynch Limited (“**DSPML**” or “**Manager to the Offer**”), on behalf of Alfa Laval Corporate AB (the “**Acquirer**”) and Alfa Laval AB (publ) (the “**PAC**”), pursuant to Regulation 11(2A) of, and in compliance with, the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the “**Regulations**”) in continuation of, and in conjunction with the PA to the shareholders of the Target. Capitalized terms used in this Corrigendum but not defined shall have the same meaning as assigned in the PA. Shareholders are requested to note that the Manager to the Offer is in discussion with Securities and Exchange Board of India (the “**SEBI**”) in relation to the draft Letter of Offer and consequently the schedule of activities set out in the PA, including the date of opening of the Open Offer, is postponed till further notice. The revised schedule of activities will be published by the Manager to the Offer in due course in the same newspapers in which the PA was published.

This Announcement will also be available on the SEBI's website (www.sebi.gov.in)

**Issued by the Manager to the Offer
on behalf of the Acquirer and PAC**



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Size : 8 x 15cm